

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 11037/2024

SANJAY AGARWAL

Appellant(s)

VERSUS

RAHUL AGARWAL & ANR.

Respondent(s)

Date : 16-01-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Mr. Vaibhav Manu Srivastava, AOR
Mr. Utkarsh Kumar, Adv.

For Respondent(s): Mr. Nikhil Jain, AOR
Mr. Rahul Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

This Appeal is mentioned by the learned counsel appearing for
the second respondent for seeking adjournment.

List on 24th April, 2025.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)